

ANNEXURE 7


Name of the corporate debtor: Greesha Laboratories Private Limited , Date of commencement of CIRP 07-02-2022 ;

List of creditors as on 20-07-2023

List of operational creditors (Government)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Asst. Commissioner Central Tax	GST	21-07-2022	1,96,85,814	1,96,85,814	OC-GOVT	NO	0	0	0	0	0	
2	Asst. Commissioner State Tax	GST	21-07-2022	2,35,78,998	0	OC-GOVT	NO	0	0	0	0	2,35,78,998	
	Total			4,32,64,812	1,96,85,814	0	0	0	0	0	0	2,35,78,998	


 For Greesha Laboratories Private Limited
 KALVAKOLANU MURALI KRISHNA PRASAD,
 RESOLUTION PROFESSIONAL,
 IBBI/IPA-001/IP-P00967/2017-2018/11588

